

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.05.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3713 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Religare Finvest Limited Vs. Durga Das Agrawal Resolution Professional, MKMG Jewels Developers Private Limited & Ors.	Arvind Kr. Jadon
2.	I.A. No. 3714 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Dinesh Hariram Valecha Vs. Udayraj Patwardhan, Liquidator of Valecha LM Toll Private Limited (in liquidation)	Mahernosh Humranwala
3.	I.A. No. 3716 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Anjana Sunil Mishra Vs. Prawincharan P Dwary (Resolution Professional) & Ors.	Dheeraj Garg
4.	I.A. No. 3719 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Excise & Taxation Officer-cum Proper Officer, Kurukshetra, Haryana Vs. Ajay Vijaykumar Agrawal	Shekhar Raj Sharma
5.	I.A. No. 3720 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Vistar Construction Private Limited Vs. Pragati Impex India Private Limited & Anr.	Aditya Oberoi

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